



* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

Reserved on: 12.11.2020
Pronounced on:07.12.2020

+ W.P. (C) 5213/2020 & CM APPL.18805/2020

VIKAS CHOWDHARY Petitioner

Through: Mr. G.C. Srivastava and Mr. Suvinay K.
Dash, Advocates.

versus

PRINCIPAL DIRECTOR OF INCOME TAX
(INVESTIGATION)-I, NEW DELHI & ORS. Respondents

Through: Mr. Raghvendra Singh, Senior Standing
Counsel and Ms. Easha Kadian, Advocate.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MR. JUSTICE SANJEEV NARULA

J U D G M E N T

SANJEEV NARULA, J.

For judgment see W.P. (C) 5207/2020.

SANJEEV NARULA, J

MANMOHAN, J

DECEMBER 07, 2020